

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/7880/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biswajit Chakraborty,  
Special Judge, CBI, Assam,  
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the <sup>14</sup> 14 September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl.-II/143-2022/502 dated 12.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 01.10.2022 till the morning of 12.10.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3, and in his absence the Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3 will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/7881-7882-7883/A, dated, 14-09-2022**

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Pda